

श्री जयराम रमेश : दूसरे में भी 'राम' है। दो 'राम' हैं। ...**(व्यवधान)**...

श्री सभापति : अच्छा, दो 'राम' हैं! श्री रामेश्वर तेली।

I. Reports and Accounts (2022-23) of various oil companies, corporations and institutes and related papers

II. MoUs between the Government of India and various companies

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में मंत्री (श्री रामेश्वर तेली): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(i) (a) Annual Report and Accounts of the Indian Oil Corporation Limited (IOCL), Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10169/17/23]

(ii) (a) Annual Report and Accounts of the Oil India Limited (OIL), Dibrugarh, Assam, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of above Report.

[Placed in Library. See No. L.T. 10165/17/23]

(iii) (a) Annual Report and Accounts of the Hindustan Petroleum Corporation Limited (HPCL), Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10168/17/23]

(iv) (a) Annual Report and Accounts of the Oil and Natural Gas Corporation Limited (ONGC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller

and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10166/17/23]

- (v) (a) Annual Report and Accounts of the Balmer Lawrie and Co. Limited, Kolkata, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10164/17/23]

- (vi) (a) Annual Report and Accounts of the Balmer Lawrie Investments Limited (BLIL), Kolkata, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10171/17/23]

(B) A copy each (in English and Hindi) of the following papers under sub-section (4) of Section 26 of the Rajiv Gandhi Institute of Petroleum Technology Act, 2007:—

- (a) Annual Report and Accounts of the Rajiv Gandhi Institute of Petroleum Technology, Amethi, Uttar Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (II) (a) above.

[Placed in Library. See No. L.T. 10173/17/23]

II. A copy (in English and Hindi) of the following papers:-

- (i) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Indian Oil Corporation Limited (IOCL), for the year 2023-24.
- (ii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and M/s Balmer Lawrie & Co. Ltd., for the year 2023-24.

[Placed in Library. See No. L.T. 10172/17/23]